

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 628
65/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 22(3), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. Satya
Sheela Telecom Pvt. Ltd.)**

...RESPONDENT

**Section
U/s 252**

**Order delivered on 29.09.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the RoC

For the Income Tax Department

:
**: Adv Puneet Rai, Adv Adeeba Mujahid,
Standing Counsels for income tax
department along with Adv Nikhil Jain**

ORDER

Due to paucity of time, matter is adjourned to **01.11.2022**.


(COURT OFFICER)